

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 4015

TO BE ANSWERED ON DECEMBER 12, 2019

WOMEN AT THE CENTRE OF URBAN PLANNING

NO. 4015. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the extent of role of women at the centre of urban planning in the country;**
- (b) whether the Government has taken note of the Toshima's experience in Japan where if women are neglected, demographic challenges can creep up on even superficially thriving districts in the country including in Karnataka, if so, the details thereof and if not, the reasons therefor;**
- (c) the steps being taken by the Government to revamp public spaces as well remodeling of public toilets for women in the urban areas in the country including Karnataka along with funds sanctioned/spent during the last five years and the current year; and**
- (d) the steps being taken for cumulative impact of these female-centric urban planning and their role in development of the cities to meet the future needs of the cities and towns like Mandya in Karnataka?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)& (b): Urban Planning is a State subject. Government of India supports States in their efforts for planning and development. Ministry of Housing & Urban Affairs has released Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines 2014 which contains a chapter on Special

Requirements for Gender Sensitive Planning. It covers women's travel, employment opportunities closer to home etc. The guidelines also advise that while preparing development plan, special attention must be paid on safety, security and participation of women, elderly, and other segments of society requiring special needs.

(c) & (d) Under Swachh Bharat Mission-Urban, Community and Public Toilets (CTs/PTs) are being constructed in urban areas of the country with special features keeping in mind the requirements of women. This includes separate blocks within the CTs/PTs complex, with separate entrances and provisioning of sanitary pads vending machines and incinerators for safe and hygienic disposal of used sanitary pads. Besides this, other features include provision of mirrors, towels etc. within the CTs/PTs. Ministry has also released Model Building Bye Laws (MBBL), 2016 which has provision for daycare center facilities and segregated public toilets for women.
